

Annexure 7

Name of the corporate Debtor: Reliance Communications Infrastructure Limited

Date of Commencement of CIRP: September 25, 2019

List of creditors as on: November 09, 2023

List of operational creditors (Government dues)

(Amount in INR)

S.No.	Name of creditor	Identification No.	Date of Receipt	Details of Claim received		Details of Claim Admitted				Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
				Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?					
1	COMMISSIONER, COMMERCIAL TAX, PARK STREET CAHRGE, 14 BELIAGHATA ROAD, KOLKATA-700015	-	-	69,837,526.00	69,837,526.00	Government Dues	-	-	No	-	-	-	-	-
2	J S KUKNA, STATE TAX OFFICER, SURAT, GUJRAT	-	-	1,511,929.00	1,511,929.00	Government Dues	-	-	No	-	-	-	-	-
3	PURAN SINGH, DEPUTY COMMISSIONER, COMMERCIAL TAXES, CIRCLE-SPECIAL CIRCLE-VII, ZONAL KAR BHAWAN, JHALANA INSTITUTIONAL AREA, JHALANA DUNGRI, JAIPUR, RAJASHTHAN	-	-	386,921.00	386,921.00	Government Dues	-	-	No	-	-	-	-	-
4	COMMERCIAL TAX OFFICER (AUDIT)-4.5, DGSTO-4 BANGALORE	-	-	3,447,459.00	3,447,459.00	Government Dues	-	-	No	-	-	-	-	-
5	AN SHARMA, DEPUTY COMMISSIONER OF STATE TAX(E-005), LARGE TAX PAYER UNIT, RAIGAD DIVISION	-	-	9,497,681.00	-	Government Dues	-	-	No	9,497,681.00	-	-	-	-
6	ASSITANT COMMISSIONER OF COMMERCIAL TAXES (AUDIT)-4.1, DGSTO-4, BANGALORE	-	-	4,562,652.00	4,562,652.00	Government Dues	-	-	No	-	-	-	-	-
7	DEPUTY COMMISSIONER OF CGST & CENTRAL EXCISE, BELAPUR COMMISSIONERATE, NAVI MUMBAI	-	-	1,508,436,000.00	-	Government Dues	-	-	No	1,508,436,000.00	-	-	-	-
8	EXCISE & TAXATION OFFICER, MOHALI	-	-	62,316,903.00	62,316,903.00	Government Dues	-	-	No	-	-	-	-	-
9	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE, BELAPUR COMMISSIONERATE, NAVI MUMBAI	-	-	25,223,439.00	25,223,439.00	Government Dues	-	-	No	-	-	-	-	-
10	COMMERCIAL TAX DEPARTMENT UTTAR PRADESH GOMTINAGAR, LUCKNOW	-	-	6,612,518.00	6,612,518.00	Government Dues	-	-	No	-	-	-	-	-
	Total			1,691,833,028.00	173,899,347.00					1,517,933,681.00				

* The aforesaid list includes the claims received till July 31, 2021 either through e-mail and / or physically.

*** The above includes claims received till June 30, 2021, subject to change because of limitations to access the offices due to Covid-19 scenario. Claims received in physical form shall be added when accessible.

1. Tax authorities have claimed amount on account of the matters pending litigation under various forums. Majority of the claimed amount is sub-judice, pending adjudication before various authorities. Accordingly, the claim has been verified and acknowledged on a conservative basis, and does not constitute an acceptance of liability. This should not prejudice any stand taken by the RP / Corporate Debtor regarding any amount that is currently under dispute. The primary aim in doing the aforesaid is so that any potential resolution applicant(s) can take said claim into consideration and make necessary provisions in the resolution plan, as appropriate, in accordance with the Code.